

Compensation paid by Burma to Repatriates

4430. SHRI AHMED M. PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government of Burma who nationalised all business assets including stocks on March 19, 1964 has paid any amount of compensation to the repatriated Indians; and

(b) if no, what steps the Government of India propose to take?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) The matter has been raised with the Government of Burma from time to time. There has, however, been no further progress.

Proposal to acquire new equipments for Ports

4431. SHRI S. B. SIDNAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether with a view to maximum utilisation of capacity and to meet the growing demand it is proposed to acquire new equipment for various ports;

(b) whether there is also a proposal to start new shipping services to various countries; and

(c) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes.

(b) and (c). Shipping services to various countries are operated by Shipping companies both in the public and the private sectors. The Shipping Corporation of India proposes to start container shipping service from West Coast of India to West Africa during December, 1960.

Connecting South Avenue with A.I.I.M.S. by DTC Buses

4432. SHRI R. N. RAKESH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received requests from the Members of Parliament to connect South Avenue with A.I.I.M.S., Safdarjung Hospital via Nauroji Nagar;

(b) if so, what action has been taken in this regard;

(c) whether it is a fact that South Avenue is not connected by any bus route with South Delhi; and

(d) if so what action Government propose to take to give this facility to the commuters of this area?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) In view of the convenient change-over facilities available at Udyog Bhawan and Krishji Bhawan bus stops which are well connected by a number of services to South Avenue and A.I.I.M.S. it has not been considered justified to introduce the proposed route.

(c) and (d). No, Sir. South Avenue is connected with parts of South Delhi directly by routes Nos. 620, 680, 710 and 720. It is also connected with other South Delhi areas such as A.I.I.M.S. Safdarjung Hospital etc. by change-over facilities at Udyog/Krishji Bhawan.

Criteria for giving Central Assistance to State Government for Health Schemes

4433. SHRI B. D. SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent of Central assistance given to the State Governments to carry out their Health Schemes during the last three years. State-wise;

(b) the criteria for giving the Central assistance for the purpose;

(c) whether during the three years, there has been any demand from the State Governments, particularly from the State Government of Uttar Pradesh for special Central assistance or to raise the Central allocation for the Health Scheme; and

(d) if so, details thereof and reaction of Government with regard thereto?

THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):
(a) The Central assistance for State Health Plan Schemes is given to the State Govts. in aggregate each year on the overall outlay, agreed for their annual plans for all the Sectors such as Irrigation, Health etc., put together and is not allocated for the individual Sectoral Programmes.

(b) The Central assistance is given on the basis of the formula recommended by the Finance Commission/National Development Council and accepted by the Govt. of India.

(c) No.

(d) Does not arise.

सोमालिया कार्यरत भारतीयों की कठिनाइयां

4434. श्री तारिक अख्तर : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोमालिया में कार्य करने वाले भारतीयों को भारत में अपनी धनराशि भेजने में कठिनाइयों का सामना करना पड़ रहा है ;

(ख) क्या उनके मंत्रालय ने इस मामले को सोमालिया की सरकार के साथ उठाया है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में कौन सी कठिनाइयाँ हैं तथा उनका समाधान क्या खोजा गया है ?

विदेश मंत्री (श्री पी. वी. नरसिंह

राव): (क) और (ख) . जी, नहीं । सोमालिया में काम करने वाले भारतीयों को भारत में धन भेजने में कुछ बिलाकर किमी बड़ी कठिनाई का सामना नहीं करना पड़ता है । लेकिन कतिपय भारतीय राष्ट्रियों को अपने बच्चों के शिक्षा भत्ते और पार्यक्य भत्ते के 50 प्रतिशत से अधिक राशि भारत भेजने में कुछ समस्याएं पैदा हुई हैं । मोयाडिसू स्थित हमारे राजदूतावास ने इस विषय को सोमालिया सरकार के समक्ष समुचित रूप से उठाया है ।

(ग) बच्चों के शिक्षा भत्तों और पार्यक्य भत्तों को पूरी राशि भारत भेजने में होने वाली कठिनाइयां मामूली किस्म की हैं और यह समस्या निचले स्तरों पर मनमाने ढंग से लिए गए निर्णयों के कारण उत्पन्न हुई है । इससे सोमालिया सरकार की किसी असहानुभूतिपूर्ण नीति का पता नहीं चलता । इसके संतोषजनक समाधान के लिए सभी सम्भव प्रयत्न किये जा रहे हैं ।

Nadiad-Kapadwanj line

4435. SHRI SHANTUBHAI PATEL:
Will the Minister of RAILWAYS be pleased to state:

(a) the plans and estimates for commissioning the Nadiad-Kapadwanj broad-gauge railway line;

(b) when the work will start and if it is started when the same will be completed;

(c) if the work is taken up, what is the present stage and the reasons for delay in the completion of the line;

(d) if the work is started, how much expenditure is incurred till date; and

(e) the total amount estimated for its completion?